## CENTRAL ADMINISTRATIVE TRIBUNAL \*\*\* \*\*\* PRINCIPAL BENCH, NEW DELHI \*\*\*

## · D.A.No.1781/2004

Wednesday, this the 28th day of July, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman Hon'ble Shri S. A. Singh, Member (A)

Shri Ishwar Singh Guard Goods Under Station Superintendent Moradabad.

.. Applicant

(By Advocate: Shri Amit Anand)

Versus

Union of India through

- 1. .. The General Manager Northern Railway Baroda House, New Delhi
- 2. The Divisional Railway Manager Northern Railway, Moradabad

... Respondents

ORDER (ORAL)

Justice V. S. Aggarwal: ---

Learned counsel for applicant states that he may - \* be permitted to withdraw the present original application he has filed it in the Principal Bench without because filing any application for transfer for registering it at Principal Bench.

Dismissed as withdrawn: 2. Allowed as prayed.

S. A. Si/ngh )

Member (A)

( V. S. Aggarwal )-

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